GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2562 (TO BE ANSWERED ON 10.03.2021)

CENTRAL VIGILANCE COMMISSION

†2562. SHRI SADASHIV KISAN LOKHANDE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has received any complaints especially from public representatives during the last one year till date;
- (b) if so, the details regarding number and nature of complaints received particularly from public representatives as on date;
- (c) whether any inquiry into the above complaints has been conducted or being conducted by the CVC; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): As per information provided by the Central Vigilance Commission (CVC), data relating to complaints received in CVC from 'representatives of people' is not maintained separately. However, details of all complaints received in the Commission and action taken thereon during the last one year and current year (upto February 2021) are as follows:

Year	No. of complaints received*	Action Taken			Pending
		Sent for investigation and report to CVO/CBI	Sent for necessary action to CVOs concerned	Filed	
2020	27590	140	15004	10688	1758
Up to Feb, 2021	5922	14	2853	1940	1115

**including those brought forward from previous year*